

GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY

RAJYA SABHA
UNSTARRED QUESTION NO- 200
ANSWERED ON 27/11/2024

Reviewing of NEP and RTE Act

200. SHRI M. SHANMUGAM:

Will the Minister of EDUCATION be pleased to state:

- (a) whether Government proposes to undertake a review based on the objections made by many State Governments to the National Education Policy, Right of Children to Free and Compulsory Education (RTE) Act including provisions relating to minority institutions;
- (b) if so, the details thereof;
- (c) if not, whether Government would hold discussion with the various stakeholders including the State Governments for revising the NEP, 2020; and
- (d) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): The National Education Policy (NEP) 2020 has been launched on 29.07.2020 after detailed consultation process with all stakeholders including Gram Panchayats, Blocks, Urban Local Bodies, Districts and States/Union Territories Governments, Hon'ble Members of Parliament, public etc. To review and discuss innovative ideas for NEP implementation, a series of workshops/consultation-cum-review meetings have been held with States/UTs, Educational Institutions, other stakeholders from time to time. Implementation of NEP 2020 was discussed in National Education Minister's Conference held in June 2022; National Conference of Chief Secretaries held in June 2022 and December, 2023; 7th Governing Council Meeting of NITI Aayog held in August 2022; Akhil Bharatiya Shiksha Samagam 2022 & 2023 etc.

There has been extensive outreach surrounding NEP 2020, eliciting a positive and encouraging response from stakeholders. Throughout the Consultation-cum-review meetings, there has been a robust exchange of ideas, discussions on state-wise initiatives, the adoption of best practices by various states, as well as deliberations on challenges and strategies for implementing NEP 2020. These efforts have facilitated a synchronized and systematic approach towards the implementation of the policy. Consultation on implementation of NEP, 2020 is an ongoing process.